

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A No. 180/00438/2021**

Wednesday, this the 18<sup>th</sup> day of August, 2021.

**CORAM:**

**HON'BLE Mrs. HINA P. SHAH, JUDICIAL MEMBER  
HON'BLE Mr. K.V. EAPEN, ADMINISTRATIVE MEMBER**

P.K. Babu, 52 years,  
S/o. V. Kuttappapanicker,  
Postal Assistant,  
Kochin University (P.O) – 682 022.  
Residing at Pavooresh House,  
Assampady, Pukkattupady, Edathala (P.O) – 683 564. - Applicant

[By Advocate : Mr. V. Sajithkumar]

**Versus**

1. Union of India represented by Secretary to Government, Department of Posts, Government of India, New Delhi – 110 001.
2. The Chief Postmaster General, Kerala Circle, Trivandrum – 695 001.
3. The Senior Superintendent of Post Offices, Ernakulam Postal Division. - Respondents

[By Advocate : Mr. N. Anilkumar, Senior PCGC]

The application having been heard on 18.08.2021, the Tribunal on the same day delivered the following:

**O R D E R**

**Per: Mrs. Hina P. Shah, Judicial Member**

The applicant filed this O.A seeking the following reliefs:-

*“i. to call for the records and quash the Annexure A-1.*

*ii) To direct the respondents to fix the pay of the applicant on appointment to the post of Postal Assistant by fixing the pay at the prescribed minimum of the entry pay as prescribed for the direct recruited Postal Assistants in the revised pay and grant consequential benefits.*

*iii) Alternatively direct the respondents to grant stepping up of pay to the applicants with that of direct recruited, junior postal assistants with effect from the date of entry into the postal assistant cadre and grant all consequential benefits.”*

2. When the matter came up for consideration, respondents have filed an MA praying for closing the O.A stating that the reliefs prayed for in the O.A have already been granted to the applicant.

3. Hence, the O.A is closed No order as to costs.

(Dated, 18<sup>th</sup> August, 2021.)

**(K.V. EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(HINA P. SHAH)**  
**JUDICIAL MEMBER**

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Applicant's Annexures

Annexure A-1	-	A true copy of the order No. B1/5-23/08/II dated 22.02.2016 issued by the 3 <sup>rd</sup> respondent.
Annexure A-2	-	A true copy of the Memo No. BB-14/2007 dated 14/12/2007 issued by the 3 <sup>rd</sup> respondent.
Annexure A-3	-	A true copy of representation submitted by the applicant to the third respondent dated nil.
Annexure A-4	-	A true copy of the representation submitted by the applicant to the second respondent dated 27.01.2017.
Annexure A-5	-	A true copy of the circular numbered as F. No. 2-15/2016-PAP issued by the first respondent.
Annexure A-6	-	A true copy of the Office Memorandum No. 8-23/2017-E IIIA dated 28.09.2018 issued from the office of Ministry of Finance, Department of Expenditure.

Annexures of Respondents

Annexure R-1	-	True copy of order dated 10.02.2016 of Hon'ble Tribunal in O.A No. 243/2013 filed by Shri V. Abdul Kareen & Others.
Annexure R-2	-	True copy of the letter bearing No. AC/Misc./1/19-20 dated 29.10.2019 issued by the Senior Post Master Ernakulam H.O stating particulars of payment.

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